

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1549/2017

M.A.No.1687/2017

New Delhi, this the 5thday of May, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Shri Jai Ram
HMV Driver-Cum-Fitter
S/o ShriNathu Ram,
R/o F-219, Sudershan Park,
Near Moti Nagar,
New Delhi-110015.Applicants

(By Advocate: Ms.Rashmi Chopra)

Versus

1. New Delhi Municipal Council,
Through its Chairperson,
Palika Kendra, SansadMarg,
New Delhi-110001.
2. The Director (Personnel),
New Delhi Municipal Council,
Palika Kendra
New Delhi
3. The Office Superintendent,
New Delhi Municipal Council,
Palika Kendra
New Delhi. Respondents

O R D E R (O R A L)

Hon'ble ShekharAgarwal, Member (A)

Learned counsel for the applicant has submitted that the applicant has expired during the pendency of this OA, therefore, she seeks leave of the Tribunal to withdraw this OA to enable the LRs. to seek alternative legal remedies. Accordingly, the OA as well as MA are dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member(J)

(ShekharAgarwal)
Member(A)

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